

Annexure 7

Corporate Debtors : Aditya Vidyut Appliances Limited (AVAL) & Aditya Fabrication Private Limited (AFPL); Date of Commencement of Consolidated CIRP: 16th April, 2021; List of Creditors as on: 20th May, 2021

List of Operational Creditors (Government Dues)

Sr. No	Corporate Debtor	Name of Creditor	Identification Number	Details of claims received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claim under verification	Remarks, if any.
				Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related Party	% of Voting Share in COC					
1	AVAL	The commissioner of central GST & CX, Bhiwandi	Government of India	07 December 2019	5,10,75,258	5,10,75,258	Unsecured	No	Not Applicable	-	No	-	-	
2	AVAL	The commissioner of central GST & CX, Bhiwandi	Government of India	17 December 2019	84,16,960	84,16,960	Unsecured	No	Not Applicable	-	No	-	-	
3	AVAL	The Assistant Commissioner of Income Tax, TDS-circle, Thane	Government of India	17 February 2020	79,66,102	79,66,102	Unsecured	No	Not Applicable	-	No	-	-	
4	AVAL	The commissioner of central GST & CX, Bhiwandi	Government of India	17 February 2020	1,59,213	1,59,213	Unsecured	No	Not Applicable	-	No	-	-	
5	AVAL	Sales Tax Department Maharashtra State (MVAT)	Government of India	12 August 2020	9,18,22,368	9,18,22,368	Unsecured	No	Not Applicable	-	No	-	-	
6	AVAL	Employees Provident Fund Organisation	Government of India	8th March, 2021	94,92,928	94,92,928	Unsecured	No	Not Applicable	-	No	-	-	
7	AFPL	The Commissioner of Central GST & CX, Bhiwandi	Government of India	27 May 2020	68,32,956	68,32,956	Unsecured	No	Not Applicable	-	No	-	-	Note 2
Total					17,57,65,785	17,57,65,785								

Notes:

1. The Hon'ble Tribunal at Mumbai Bench in I.A. 1068/2020 in C.P. 547/I&B/MB/2020 and I.A. 78/2021 in C.P. 547/I&B/MB/2020 and C.P. 193/I&B/MB/2019 was pleased to direct Consolidation of Corporate Insolvency Resolution Processes of Aditya Vidyut Appliances Limited and Aditya Fabrication Private Limited vide an order dated April 16, 2021. In compliances with the said directions, claims of AVAL and AFPL have been pooled together.

2: Claim in serial no.7 is submitted towards Aditya Fabrication Private Limited and rest serial no 1 to 6 are towards Aditya Vidyut Appliances Limited